

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3941
ANSWERED ON:18.02.2014
LOAN TO COOPERATIVE INSTITUTES
Devappa Anna Shri Shetti Raju Alias

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the National Cooperative Development Corporation (NCDC) has provided loan/incentive/subsidy to cooperative institutes for development of cooperative infrastructure in the country including Maharashtra;
- (b) if so, the details of such assistance/ funds given to the said institutes during each of the last three years and the current year, institute and State/UT-wise;
- (c) whether the NCDC is facing financial crisis on account of loan defaulters;
- (d) if so, the details of the cooperative institutes which have been found to be defaulting in the payment of loans along with the loss incurred due to such activities; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a): Yes, Madam.

(b): Institute, State/UT and year-wise details of assistance/ funds given to Cooperative Societies/Cooperative Institutes by National Cooperative Development Corporation (NCDC) during the last three years and the current year are given at Annexure-I.

(c) to (e): No, Madam. However, some Cooperative Institutes/Societies are defaulter in repayment of loans due to the loss incurred in activities. The details of these cooperative Institutes/Societies are given at Annexure-II.

NCDC being an autonomous statutory organization, set up under an Act of Parliament, has an inbuilt mechanism in place for monitoring, recovery of dues and to take legal actions against defaulters. The vigorous efforts to recover the defaulting amount along-with interest are being made by NCDC. No action is required at this stage in this regard by the Government.